

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 1100
ANSWERED ON 08/02/2022

CANCELLED HOUSES UNDER PMAY DUE TO KISAN CREDIT CARD

1100. SHRI SUBHASH CHANDRA BAHERIA:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the number of houses sanctioned and constructed under Pradhan Mantri Awas Yojana (PMAY) in Bhilwara Parliamentary Constituency;
- (b) whether any houses under PMAY have been cancelled after sanction;
- (c) if so, the number of the houses cancelled and the reasons therefor;
- (d) whether the houses have been cancelled due to Kisan Credit Card; and
- (e) if so, the norms therefor?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI FAGGAN SINGH KULASTE)

(a) Under Pradhan Mantri Awas Yojana-Gramin (PMAY-G), a total of 41,051 houses have been sanctioned and out of these, 32,650 houses have been constructed as on date in Bhilwara Parliamentary Constituency.

(b)&(c) Yes Sir. A total of 3 houses have been cancelled after sanction in Bhilwara Parliamentary Constituency as per the details given below:-

	Reason for cancellation
Beneficiary 1	Already having pucca house/availed under other schemes
Beneficiary 2	Unwilling to construct house
Beneficiary 3	Beneficiary not-traceable

(d) & (e) As per Framework for Implementation of the Scheme, households having Kisan Credit Card with credit limit of Rs.50,000 or above are already excluded. None of the houses have been cancelled due to this criterion.
